

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 404

CA/50/ND/2024 IN CP(CAA)107/ND/2022

**IN THE MATTER OF:**

D M Foods Pvt Ltd And Lapisco Distributors ... Applicant  
Pvt Ltd And R R Vinimay Pvt Ltd

**Under Section 230-232.**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Saral Sharma, Mr. Afnaan Siddiqui, Ms. Visakha  
Raghuram, Advs.  
For the RD : Ms. Jyoti Khurana, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**CA/50/ND/2024:-**

This is an application seeking for urgent hearing of second motion application i.e. CP NO. (CAA) 107 /ND/2022. CP NO. (CAA) 107 /ND/2022 is listed today for hearing. Therefore, no order is required to be passed in the present application.

CA/50/ND/2024 stands **disposed of**.

**CP NO. (CAA) 107 /ND/2022:-**

Ld. Counsel for the Applicant is present through VC. Ld. Counsel for the RD is present. The RD filed the report stating no objection in allowing this application.

Heard. Order **reserved**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**